

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1864**  
ANSWERED ON 5TH MAY, 2016

**COMPLAINTS REGARDING CORRUPTION IN NHAI**

1864. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of complaints regarding corruption pending in the National Highways Authority of India, State-wise including Uttar Pradesh since the year, 2014;
- (b) whether there is any time limit to dispose of the complaints of corruption; and
- (c) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) The number of Prima-facie established complaints regarding corruption, received/pending in the National Highways Authority of India, since the year, 2014 is one(Delhi).
- (b)&(c) The investigation of complaints are based on inputs from different units of NHAI and are being dealt/disposed as early as possible.

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